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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/132/2016
NAME OF THE PETITIONER(S) : KM Abdul Rahiman Mather & 3 others
NAME OF THE RESPONDENT(S) : M/s Mather & Company Private Limited & 10 others
UNDER SECTION : 397/398, 237 of CA 56 & 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ANANT MERATHIA

Counsel for Petitioners

Ananth

2. N.R.R. ARUN NATHARAJAN

for M. SOUNDERRAJAN

Counsel for Respondents Nos.
1, 2, 3, 5, 6.

M. Sounderrajan

ORDER

Shri Anant Merathia, counsel for petitioners present. Shri M Sounderrajan, counsel for R1 to R3, R5 and R6 present. Counsel for petitioner is directed again to serve notice on R4, R7 to R11 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **29.11.2016 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)